Government of Himachal Pradesh Food, Civil Supplies & Consumer Affairs Deptt.

No: FDS-A(3)7/2016

Dated: Shimla

17th March, 2020

Notification

Whereas the Governor, Himachal Pradesh is of the opinion that for the equitable distribution and availability of articles essential to the life of the community at fair prices, it is necessary to amend the Himachal Pradesh Commodities Price Marking and Display Order, 1977 which was issued vide notification No. FDS-A(3)-2/77 dated 05-08-1977 and which was published in an Extra Ordinary Official Gazette on 09-08-1977;

And whereas the Government of India, Ministry of Consumer Affairs, Food and Public Distribution have added "masks (2ply and 3ply surgical masks, N95 masks) and hand sanitizers" (for COVID 19 management) within the definition of "Essential Commodity" under sub-section (2) of section 2A of the Essential Commodities Act, 1955 (10 of 1955) vide their S.O. No. 1087(E) dated 13-03-2020;

Now, therefore, the Governor, Himachal Pradesh in exercise of the powers conferred by section 3 of the Essential Commodities Act, 1955, as delegated by the Central Government under section 5 of the aforesaid Act vide GSR No. 452(E) dated 25-10-1972, GSR No.800 dated 09-06-1978 issued by the Ministry of Agriculture & Irrigation (Department of Food) and S.O. No. 681(E) and 682(E) both dated 30-11-1974 issued by the Ministry of Industry and Civil supplies (Department of Civil Supplies & Corporation), is pleased to make the following order further to amend the Himachal Pradesh Commodities Price Marking and Display Order, 1977, namely:-

1. (1) Short title and Commencement. This Order may be called the Himachal Pradesh Commodities Price Marking and Display (Amendment) Order, 2020. (2) It shall come into force from the date of publication in the Rajpatra, Himachal Pradesh and valid upto 30th June, 2020. Amendment of Schedule-I 2. In schedule-I of the said Order the item "hand sanitizers" shall be added after (v) of serial No. 2 and the item "masks (2ply & 3 ply surgical masks, N95 masks)" shall

> By Order AMITABH AVASTHI Secretary (FCS&CA) to the Government of Himachal Pradesh

be added after (xviii) of serial No. 3